

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/11056 /A

From :- Smti. Jayashree Bora  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 19<sup>th</sup> November, 2024.

Sub:- **Casual leave.**

Ref:- JHD/I/2024/10/4259 dated 13.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.11.2024 till the morning of 25.11.2024,** has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-71/2004/ 11057 /A, dated , 19-11-24**

Copy to:

✓ The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**